

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

**Item No. 34**

**CA 15/2021, CA 62/2022 IA 15/2021 CA 16/2021 CA 338/2021 IA 61/2022 IA 25/2023 CA 178/2023 IN CP/3638(MB)2018**

CORAM:

**MS. ANU JAGMOHAN SINGH**  
**HON'BLE MEMBER (T)**

**SHRI. H. V. SUBBA RAO**  
**HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING ON **15.06.2023.**

NAME OF THE PARTIES: **UNION OF INDIA**

V/S

**INFRASTRUCTURE LEASING**  
**AND FINANCIAL SERVICES LTD. & ORS.**

Section 241-242 & Rule 11 of the Companies Act, 2013

---

**ORDER**

Mr. M.S. Bhardwaj Ld. Counsel appearing for the applicant in IA 62/2022 is present. Mr. Sidhharth Kakla Id. Counsel appearing for the applicant in CA 338/2021 is present. Ms. Drishti Das Ld. Counsel appearing for the IL & FS is present. Mr. Aditya Jalan Ld. Counsel appearing for the applicant in IA 15/2021 & IA 61/2022 is present. Mr. S Nigam Ld. Counsel appearing for the CMA in IA 25/2023 & CA 338/2021 is present. Mr. Tushar Deputy Director or the UOI is present. Mr. Gaurav Jaiswal Ld. Company Prosecutor for the UOI is present.

**CA 15/2021, IA 15/2021, CA 16/2021, CA 338/2021, IA 61/2022, IA 25/2023, CA 178/2023**

List these applications on Board on 07.07.2023.

Sd/-

Sd/-

**ANU JAGMOHAN SINGH**  
**MEMBER (TECHNICAL)**

**H. V. SUBBA RAO**  
**MEMBER (JUDICIAL)**

Jagdish